GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:4265
ANSWERED ON:29.08.2011
ASIDE SCHEME
Maadam Shri Vikrambhai Arjanbhai;Rajaram Shri Wakchaure Bhausaheb;Shantha J.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether a Centrally Sponsored Export Promotion Industrial Parks (EPIP) Scheme has been formulated by the Government to assist State Governments in establishing infrastructural facilities for export oriented production and if so, the details thereof;
- (b) the details of the assistance granted to State Governments so far, State-wise during the last three years;
- (c) whether results have been achieved in establishing infrastructural facilities for export oriented production and if so, the details thereof:
- (d) whether there are proposal to review the criteria for allocation of funds to States especially the land locked and backward region States and if so, the details thereof and the time likely to be taken in the matter;
- (e) the details of the fresh proposals received and being considered by the Government; and
- (f) whether any time limit has been fixed for the disposal of such proposals?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- a) Department of Commerce is currently implementing Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE) Scheme to provide financial assistance to States for developing infrastructure critical for exports. The erstwhile EPIP scheme has been merged in the ASIDE Scheme w.e.f. 13.3.2002.
- b) The details of financial assistance provided to States / UTs under ASIDE Scheme during last three years are annexed
- c) Under the State Component of ASIDE, 1385 projects amounting to Rs. 20,580.80crore have been approved by the State Level Export Promotion Committees (SLEPCs) since 2002-03 to 2011-12 (as on date). Under Central Component of ASIDE, 398 projects amounting to Rs. 2171.09 crore have been approved so far.
- d) No, Madam.
- e) As per guidelines governing ASIDE scheme SLEPC headed by the Chief Secretary of the concerned State is competent to approve projects from the State Component. The Central Component projects are approved by the Empowered Committee on ASIDE headed by the Commerce Secretary.
- f) ASIDE guidelines prescribe that except in exceptional cases no new projects may have a gestation period of more than 2 years.